

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 29/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

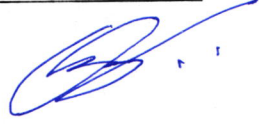

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: M/s. Gansons Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Rahul. D. Oak a/w Siddhesh. S. Shetye	Advocate for Petitioner	 
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2.	Meghan Shubir 1/b SD Israani Law Chambers	Adv. for Interveners	
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ORDER

CP No. 29/14(1)/NCLT/MB/MAH/2016

Counsel for the Applicant and Respondent are present.

Company Petition is **allowed**, vide separate Order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)